

594/2024
1/4/25

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
ARMED FORCES TRIBUNAL, REGIONAL BENCH, CHANDIGARH

Phone: 0172-2923652
Fax: 0172-2923614

Armed Forces Tribunal
Regional Bench, Chandigarh
Tank TCP, Chandimandir
Haryana-134107

AFT/CNB/ESTT/271

Dated 21 March, 2025

CIRCULAR

Applications are invited from the eligible candidates, who fulfill the eligibility criteria mentioned below, for engagement as Consultants against the below mentioned posts in the Armed Forces Tribunal, Regional Bench, Chandigarh, for a period of one year or till the said posts are filled up by regular mode of appointment/recruitment at a fixed monthly remuneration given against the post:-

| Sl No. | Name of the Post | No. of Posts | Monthly Consolidated Remuneration | Eligibility Conditions |
|--------|-----------------------------|--------------|-----------------------------------|---|
| 1. | Principal Private Secretary | 01 | Rs 80,000/- | Retired Government servants (Stenographers) from the Central Government, State Government, Supreme Court, High Courts, Districts Courts or Statutory/Autonomous Bodies having pensionary benefits:- (a) holding analogous post in Level 11 of Pay Matrix on regular basis in the parent cadre or department; or (b) with six years regular service in the parent cadre or Department in posts in level 8 of the Pay Matrix; or (c) with seven years in regular service in the parent cadre or Department in posts in level 7 of the Pay Matrix. Desirable: Knowledge in computer operation. |

2. Consultant should be well acquainted with the functioning of the Central Government or its departments and various rules/regulations issued by the Central Government, from time to time.

3. Apart from the monthly consolidated remuneration, as mentioned above, subject to TDS, Consultant shall not be entitled to any kind of allowances such as Dearness Allowance, Conveyance Allowance, House Rent Allowance or any other facilities like Residential Accommodation, Personal Staff, Transport, CGHS and Medical Reimbursement, etc.

4. Consultant to be engaged on full time basis shall not be permitted to take up any other assignment during the period of their consultancy in the Armed Forces Tribunal, Regional Bench, Chandigarh.

...2/-

5. Consultants shall be eligible for 1½ leave for each completed month of his/her term as Consultant on *Pro rata* Basis. The unavailed leave will not be carried over to the next term.
6. The engagement of Consultants is purely contractual in nature initially for a period of one year, which may be extended, subject to approval of the competent authority.
7. The engagement of Consultants can be terminated at any time without assigning any reason whatsoever. However, if the Consultant is not willing to work for any reason whatsoever, he/she will have to give at least one month's notice to the office. The decision of the HoD, Regional Bench, Chandigarh, shall be final in all respects.
8. Consultants shall follow the normal working hours as prescribed from 09.30 a.m. to 05.30 p.m. However, as per exigencies, he may be required to sit late to complete the time bound work.
9. Maximum age limit for engagement as Consultant shall not exceed 65 years as on the closing date of receipt of applications.
10. The applications in the prescribed *pro forma* (Annexure-1) of the eligible candidates, who meet the criteria, may be forwarded to the Registrar, Armed Forces Tribunal, Regional Bench, Chandigarh, Near Tank TCP Chandimandir by 01st April 2025 alongwith copies of PPO and other testimonials/certificates in support of their candidature.
11. The applications received without supporting documents, photograph, unsigned and incomplete in any manner or if any information furnished is found false or if applicant has suppressed any material information, the application of such candidate shall be rejected summarily.
12. Number of vacancies reflected above may vary.
13. No TA/DA shall be payable to the candidates for appearing in the interview.


 (Ruchi Sonkar)
 Registrar I/C

Distribution:-

1. The Secretary General, Supreme Court of India.
2. The Registrar General, High Court of Punjab & Haryana, Chandigarh
3. The Registrar General, High Court of H.P., Shimla.
4. The Under Secretary, MoD, AFT Cell, South Block, New Delhi.
5. The Principal Registrar, Central Administrative Tribunal, New Delhi.
6. The Registrar, CAT, Chandigarh Bench, Sector -17, Chandigarh.
7. Income Tax Appellate Tribunal, Kendriya Sadan, Sector - 9A, Chandigarh - 160009
8. The Chief Secretary, Govt. of Punjab, Punjab Civil Sectt., Chandigarh
9. The Chief Secretary, Govt. of Haryana, Haryana Civil Sectt., Chandigarh
10. The Chief Secretary, Govt of H.P., Shimla, H.P. Sectt. Shimla - 171002
11. HQs Western Command (A), Chandimandir
12. HQs Western Command (JAG), Chandimandir
13. SO (IT) AFT, RB, Chandigarh - for uploading in own website.



6 Exe
 Kauri
 11/4/2025

Copy to:-

The Principal Registrar I/C,
 Armed Forces Tribunal, Principal Bench
 West Block-VIII, Sector-1
 R.K. Puram, New Delhi - 110 066

- for information with reference to your office
 letter No 1(64)/2009/PPS/AFT/PB/Admn-II Vol.II
 dated 19 March, 2025 and for uploading please.

Annexure-1

Latest photograph
duly self attested.

APPLICATION FORMAT FOR CONSULTANT

| | | |
|-----|--|--|
| 1. | Name in full (BLOCK LETTER) | |
| 2. | Father's Name | |
| 3. | Address for Correspondence with Pin Code | |
| 4. | Mobile No. & email.id | |
| 5. | Date of Birth (Age as on closing date of receipt of application). | |
| 6. | Date of Superannuation from Govt. Service | |
| 7. | Designation and post at the time of retirement | |
| 8. | Name & Address of last office from where retired | |
| 9. | Basic pension drawn (PPO Copies to be attached) | |
| 10. | Last pay drawn at the time of retirement | |
| 11. | Pay Level as per Pay Matrix of 7 th CPC at the time of retirement | |
| 12. | Educational Qualification | |
| 13. | Brief particulars of work experience in Govt. Service for last 10 years | |

(Attach a separate sheet) as per following format.

| MINISTRY/DEPARTMENT/ ORGANISATION | POST HELD | PERIOD | NATURE OF WORK |
|--------------------------------------|-----------|--------|-------------------|
| | | | |

| | | |
|-----|---|--|
| 14. | Details of present employment (Wherever applicable) | |
| 15. | Additional relevant information if any in support of your suitability for the said engagement (attach a separate sheet, if necessary) | |

I, _____ son/daughter of _____ hereby declare that all the statements in this application are true and complete to the best of my knowledge and belief. I further declare that I was clear from vigilance angle at the time of retirement. I have read this document and ready to accept the terms and conditions of engagement of consultants. I also understand that action against me will be taken by the concerned authorities, if any of the information given is found to be false or found false guilty of any type of misconduct.

Place:

Signature of candidate

Date:

Name _____